

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1025  
ANSWERED ON 5<sup>TH</sup> FEBRUARY, 2026**

**COMPLETION OF PROJECTS UNDER BHARATMALA PAHSE-I**

**1025. ADV PRIYA SAROJ:**

**SHRI PUSHPENDRA SAROJ:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the average per-kilometre cost actually incurred under Bharatmala Phase-I as on January 2026, the original approved cost norms and the reasons for cost escalation, including land acquisition, design changes or contract variations;**
- (b) the status of port-connectivity corridors, the length commissioned against targets and the names and causes of delayed projects;**
- (c) the additional financial requirement arising from time and cost overruns, including the revised budgetary support sought and its impact on other highway projects;**
- (d) the number of contractors penalised, blacklisted or issued liquidated damages for unjustified delays and the amounts recovered; and**
- (e) whether the constructed stretches have undergone independent third-party safety and quality audits and if so, the key findings thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

- (a) The actual average per-kilometre civil construction cost is about Rs. 24 crores and Land acquisition including pre-construction activities is about Rs. 8.3 crores. At the time of approval, civil construction cost of about Rs. 4.9 lakh Crores and LA cost of Rs. 45,000 Crore was estimated to develop 34,800 km of National Highways in Bharatmala Phase-I.**

**The major reasons for cost escalation in Civil cost include higher lane configuration to provide superior connectivity, higher proportion of economic corridors and expressways, improvement in design standards over time and increase in price of raw material. Further, key reasons for increase in Land**

**Acquisition cost included higher determination of compensation, higher lane km compared to the initial plan and revision of Right of Way (RoW) norms.**

**Out of the approved length of 34,800 km of Bharatmala Pariyojana, Projects covering a total length of 26,425 km have been awarded and 21,783 km have been constructed as of December 2025. Bharatmala Pariyojana has been discontinued since November 2023 with only awarded projects being taken up for completion.**

**The actual expenditure incurred on Bharatmala Pariyojana Phase-I till 31<sup>st</sup> January, 2026 is Rs. 5,30,758.24 Crore.**

**(b) The details are annexed.**

**(c) The primary reasons for delay leading to time and cost overrun in National Highway (NH) projects are issues / bottlenecks relating to land acquisition, delay in getting statutory clearances / permissions, utility shifting, encroachment removal, law & order, non-availability of construction material/minerals, poor performance of Contractor / Concessionaire, and Force Majeure events like Covid-19 pandemic, heavy rainfall, floods, cyclone, landslides / avalanches, etc.**

**Cost-overrun is not incurred in all delayed projects. If delay is not attributable to the Contractor, price escalation as per defined formula is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion and final settlement of bills after expiry of the project contract/concession period. If delay is attributable to the Contractor, damages are imposed and there is no additional cost due to delay. 36 number of under construction major NH projects were terminated during last three FY inter-alia including delay in project implementation, prior to achieving any of the completion stages.**

**(d) The delay of the project is mainly due to delay in pre-construction activity including land acquisition and various clearances. During the project execution, delay also occurs due to contractor default, financial issues with the Concessionaire etc. The delays are analysed on case-to-case basis and remedial measures in accordance with the relevant contract/concession agreement are taken including levying of penalty/liquidated damages, termination of contract or settlement of the dispute through conciliation mechanism etc.**

**(e) Safety and Quality audits are conducted across the project life cycle i.e. during Detailed Project Report (DPR) stage, construction stage as also post**

**construction stage by mobilising the Road Safety Auditor, Road Safety Expert under Independent Engineer Contract, review of various provisions of the scope through engagement of pier review expert as also by engagement of independent experts like Central Road Research Institute (CRRI) / Indian Institute of Technology (IIT) etc. The findings of the experts are examined and due corrective action taken to resolve the safety/quality issues.**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1025 ANSWERED ON 05<sup>TH</sup> FEBRUARY, 2026 ASKED BY ADV PRIYA SAROJ AND SHRI PUSHPENDRA SAROJ REGARDING 'COMPLETION OF PROJECTS UNDER BHARATMALA PHASE-I'.**

| S n o. | Name of Port  | Name of Port connectivity project   | Budget Provision under Bharatmala/NH(O)/any other scheme | Total length (in km) | Awarded cost (Rs in Cr.) | Approved date | Project Status   | Schedule completion date | Scheduled Revision date of completion | Length from milestone | Physical progress | Reason for Delay   |
|--------|---------------|---|--|----------------------|--------------------------|---------------|------------------|--------------------------|---------------------------------------|-----------------------|-------------------|--|
| 1      | Visakhapatnam | 4 - Laning from East Break Water up to Convent Junction section of NH-516C (Phase-1)  | Bharatmala Pariyojana                                    | 3.48                 | 35.8                     | 01.04.2022    | Work Complete    | 26.12.2022               | 30.11.2024                            | 3.488                 | 100%              | 1. Discrepancy between provisions of Schedule-B and Schedule-H in respect of type of Pavement layers to be adopted for development of the Project Highway.<br>2. Approval of COS for Major Railway Bridge<br>3. Shifting of existing Railway Line from Km.1+350 to Km.2+800 (RHS) infringing the project Highway.<br>4. Delay due to delay in traffic closure by VPA from Km.2+800 to Km.3+800 |
| 2      | Visakhapatnam | Construction of Flyover /Underpass at Vizag Airport Junction to ensure flow of container trailers to & from MMLP setup at NH-16 in the state of Andhra Pradesh on EPC Mode                                      | NH(O)  | 1.93                 | 36.5                     | 16.08.2023    | Work in progress | 13.02.2025               | 31.01.2026                            | Nil                   | 91%               | 1. Delay in issuance of NOC by irrigation department<br>2. Cyclones<br>3. Slow progress of work by the contractor  |
| 3      | Visakhapatnam | Improvement of 4 lane road to 6 lane road and 4 lane dedicated Port Roads for the Port connectivity road from Convent junction to Sheelanagar Junction section of NH-516C in the State of Andhra Pradesh on EPC | Bharatmala Pariyojana                                    | 9.58                 | 50.1.65                  | 14.02.2024    | Work in progress | 13.02.2026               | 31.05.2026                            | Nil                   | 70.50%            | 1. Cyclones<br>2. Delay in shifting of pipelines by GAIL   |

|   |          | Mode  |                       |        |                 |            |                  |            |            |     |     |   |
|---|----------|---|-----------------------|--------|-----------------|------------|------------------|------------|------------|-----|-----|---|
| 4 | Kakinada | <b>Construction of 4-lane highway from Samarlakota to Achampeta Junction (from Km. 0.000 to Km. 12.250) as part of Kakinada port to NH-16 connectivity in the State of Andhra Pradesh on EPC mode Under Bharatmala Pariyojana</b>   | Bharatmala Pariyojana | 12.25  | 408             | 17.08.2023 | Work in progress | 15.08.2025 | 13.05.2026 | Nil | 82% | <p><b>1. Delay in handing over of Right of Way beyond Appointed Date + 180 days</b></p> <p><b>2. Delay in supply of pond ash</b></p> <p><b>3. Delay in issuance of No Objection Certificate (NOC) from Gas Authority of India Limited (GAIL) for Minor bridge at Km.8+763</b></p> <p><b>4. Delay due to removal of existing Bhagyanagar Gas Limited (BGL) pipeline crossings</b></p> <p><b>5. Delay in Navigation No Objection Certificate (NOC) from Irrigation Department, Government of Andhra Pradesh for Minor bridge cum Vehicular Underpass at Km.4+995</b></p> <p><b>6. Unprecedented rains between August 2023 to November 2024.</b></p> <p><b>7. Non-availability of construction materials due to Model Code of Conduct due to General Elections, 2024</b></p> <p><b>8. Montha Cyclone in Oct-Nov 2025</b></p> |
| 5 | Kakinada | <b>Upgradation of Port Connectivity NH Configuration from existing 2-lane to 4-lane road from Achampeta Junction (NH-216) to Kakinada Anchorage Port Connecting Vakalapudi Light House (From Km. 0.000 to Km. 13.198) section of NH-516F in the State of Andhra Pradesh on EPC mode under Bharatmala Pariyojana</b> | Bharatmala Pariyojana | 11.098 | 90.26 (revised) | 13.7.2022  | Work in progress | 12.07.2023 | 31.07.2026 | Nil | 72% | <p><b>1. Michaung Cyclone Dec 2023 (Force Majeure Event)</b></p> <p><b>2. Initial 6 months delay in mobilization of resources by Contractor</b></p> <p><b>3. Delay in Utility Shifting due to CoS-1 &amp; Payment of supervision charges by the Authority</b></p> <p><b>4. Delay in shifting of Private pipelines in Port area</b></p> <p><b>5. Objection against normal drain by Govt./Private industries</b></p> <p><b>6. Change in mining policy of Govt. AP in 2023 &amp; 2024</b></p> <p><b>7. Financial issues of Contractor</b></p> <p><b>8. Montha cyclone Oct-Nov 2025 (Force Majeure Event)</b></p> <p><b>9. 3.2 km is impacted due to COS-2 works for construction of load-bearing drains for port approaches and shifting of LT lines.</b></p>  |

|   |               |   |                       |            |     |           |                  |            |            |     |        |   |
|---|---------------|---|-----------------------|------------|-----|-----------|------------------|------------|------------|-----|--------|---|
| 6 | Kakinada      | <b>Construction of 4-lane highway from Samarlakota to Achampta Junction (from Km. 0.000 to Km. 12.250) as part of Kakinada port to NH-16 connectivity in the State of Andhra Pradesh on EPC mode Under Bharatmala Prariyojana</b> | Bharatmala Pariyojana | 12.25      | 405 | 17.8.2023 | Work in progress | 15.08.2025 | 13.05.2026 | Nil | 82.13% | <p><b>1. Delay in handing over of Right of Way beyond Appointed Date + 180 days</b></p> <p><b>2. Delay in supply of pond ash</b></p> <p><b>3. Delay in issuance of No Objection Certificate (NOC) from Gas Authority of India Limited (GAIL) for Minor bridge at Km.8+763</b></p> <p><b>4. Delay due to removal of existing Bhagyanagar Gas Limited (BGL) pipeline crossings</b></p> <p><b>5. Delay in Navigation No Objection Certificate (NOC) from Irrigation Department, Government of Andhra Pradesh for Minor bridge cum Vehicular Underpass at Km.4+995</b></p> <p><b>6. Unprecedented rains between August 2023 to November 2024.</b></p> <p><b>7. Non-availability of construction materials due to Model Code of Conduct due to General Elections, 2024</b></p> <p><b>8. Montha Cyclone in Oct-Nov 2025</b></p> |
| 7 | Krishnapatnam | <b>Construction of six lane ring of dedicated port road to Krishnapatnam Package-I from km.0+000 to km.18+000 on EPC mode in the state of Andhra Pradesh (Package-I)</b>  | Bharatmala Pariyojana | 18.9254.43 | 75  | 20.1.2020 | Work in progress | 18.12.2020 | 30.06.2026 | Nil | 75.97% | <p><b>The project was stalled from 19.01.2021 till 23.03.2023 due to certain disputes between the parties during the execution of the project primarily on account of transportation cost of pond ash, idling charges, discrepancy between Schedule-B &amp; Schedule-H, Change of Scope, delayed/ unpaid payments and interest thereon etc. The disputes between the parties were settled on 23.03.2022 through CCIE.</b></p> <p><b>As per MoEF&amp;CC Gazette Notification dated 25.01.2016, TPPs shall provide &amp; bear the cost of loading &amp; transportation of Pond ash for construction of NH projects.</b></p> <p><b>However, initially, APGENCO Power Plant at Nelaturu (Nellore) was not ready to bear the transportation cost of</b></p>  |

**pond ash required for the project. The issue was resolved on 21.02.2024 as APPDC L in-principle accepted to supply the pond ash at free of cost and also to bear the loading and transportation charges for the subject project. APPDCL started supplying Pond ash to the site from 07.02.2024. Accordingly, EOT to the EPC Contractor was accorded upto 31.08.2025 and Settlement Agreement in this regard was signed on 02.05.2025.**

**Again, APPDCL stopped the supply of Pond Ash to the site from 28.02.2025 onwards. Chairman, NHAI addressed CS, GoAP vide DO letter dated 09.06.2025 for supply of additional Qty of Pond ash free of transportation cost as requested by the EPC Contractor. Further, Secretary, MoRTH has also written DO letter dated 29.08.2025 to CS, GoAP for early resolution of the issue.**

**Recently, M/s APGENCO on 13.09.2025 has issued purchase order for the supply of pond ash to a new agency. The Agency started supplying Pond Ash to the site from 15.12.2025. However, the supply of pond ash is very less & slow.**

|    |               |   |                       |        |         |           |                  |            |            |       |        |  |   |
|----|---------------|---|-----------------------|--------|---------|-----------|------------------|------------|------------|-------|--------|--|---|
| 8  | Krishnapatnam | <b>Construction of 4-Lane access controlled highway from Chillakuru cross road to Turpu Kanpur (Part-I of Package-II) Km 0+000 (131+500 of NH-16) to Km.23+770 on New NH-516W including 6-Lane flyover and approaches on NH-16 (Length Km.1.050) and 6-Lane access controlled from Turpu Kanupuru to Port South gate (Part-II of Package-II) from Km. 23+770 to Km. 35+015 on NH-516W in the state of Andhra Pradesh on HAM Mode Under Bharatmala Pariyojana Phase-I (Package-II)</b> | Bharatmala Pariyojana | 36.065 | 68.6.68 | 07.2.2023 | Work in progress | 06.12.2025 | 22.16      | 1.202 | Nil    | 46.60%   | <p><b>1. Force Majeure Event (Micaung Cyclone) and its wide-range impact (flood condition entire project alignment and its surroundings)</b></p> <p><b>Land Acquisition, Encroachment and other obstructions in ROW at site (30.695 km (85.11%) out of 36.065 km handed over on AD (Dec 2023) and balance length (in 7 bits) handed over by Jan 2025)</b></p> <p><b>2. Work held up in the affected reaches (9.21 km out of 36.06 km) due to requirement of COS at site which were commenced on 01.03.2025 after directions of Chairman, NHAI (Additional 43 structures sought by WRD Department/VIP references/ Local Public Demand etc)</b></p> |
| 9  | Krishnapatnam | <b>Construction of four laning of Green field Road connecting North &amp; South Industrial Cluster of Khandaleru creek near Krishna patnam port at Thamminapatnam to Narikellapalle (Part-I from km 0+000 to Km 14+650) and Six laning of extension of Dedicated port road on NH-67 (Part-II from Km 18+000 to Km 19+300) in the State Andhra Pradesh under Bharatmala Pariyojana Phase-I on EPC Mode (Package-III)</b>   | Bharatmala Pariyojana | 15.95  | 51.2.56 | 0.9.2023  | Work in progress | 24.09.2025 | 31.03.2026 | Nil   | 74.49% | <p><b>1. Force Majeure Event ((Micaung-2024 &amp; Fengal Cyclones-2024) and its wide-range impact (flood condition entire project alignment and its surroundings)</b></p> <p><b>2. Work held up due to additional structures required to be constructed under COS (Requirement of Irrigation Department and local public demand) at site which were commenced on 01.03.2025 after directions of Chairman, NHAI.</b></p> <p><b>3. Hindrance due to Land Acquisition at ROB location on A2 side, which was later cleared (during July-2025, approx length of 700mt) and is under construction.</b></p> |   |
| 10 | Krishnapatnam | <b>Six laning of Naidupeeta Junction – Turpukanupur Section from Km.57.046 to Km.91.927 in the State of Andhra Pradesh on HAM under Bharatmala Pariyojana Phase-I (Package-IV)</b>  | Bharatmala Pariyojana | 34.881 | 96.1.2  | 20.0.2023 | Work in progress | 19.10.2025 | 28.07      | 2.202 | Nil    | 39.50%   | <p><b>1. Force Majeure Event (Natural Disaster) and its wide-range impact (flood condition entire project alignment and its surroundings)</b></p> <p><b>2. Work held up in the affected reaches (30.80km out of 34.88km) due to requirement of COS at site which were commenced on 01.03.2025 after directions of Chairman, NHAI (Additional 95 structures sought by WRD Depart</b></p>   |

|    |          |   |                       |        |         |            |                  |                  |   |     |      |   |   |
|----|----------|---|-----------------------|--------|---------|------------|------------------|------------------|---|-----|------|---|---|
|    |          |   |                       |        |         |            |                  |                  |   |     |      |   | ment/VIP references/ Local Public Demand etc).<br>3. Land Acquisition, Encroachment Removal, Tree felling permission, and other obstructions in ROW @ site. |
| 11 | Kakinada | <b>Construction of 4 Lane Access controlled Highway from Vakalapudi Light House to Annavaram on NH-16 section of NH-516F from Km. 0.000 to Km. 40.621, on HAM under Bharatmala Pariyajana, Phase-1 in the State of Andhra Pradesh</b> | Bharatmala Pariyajana | 40.621 | 98      | 8          | -                | Work in progress | Agreement is yet to be signed. Appointed Date is yet to be declared | NA  | Nil  | -   | NA  |
| 12 | Paradip  | 4 to 8 laning of Chandikhole – Paradip Section of NH-53 (Old NH – 5A) from Km.0.00 to Km.18.00 in the State of Odisha (Package-1)   | NH (O )               | 18     | 71      | 15.12.2023 | Work in progress | 14.12.2025       | 30.06.2026  | Nil | 89 % | 1. Shortage of supply of Flyash.<br>2. COS work under VIP references • 3. Land Acquisition issues. • Delay in utility shifting work |   |
| 13 | Paradip  | 4 to 8 laning of Chandikhole – Paradip Section of NH-53 (Old NH – 5A) from Km.0.00 to Km.18.00 in the State of Odisha (Package-2)   | NH (O )               | 21     | 74.25   | 15.12.2023 | Work in progress | 14.12.2025       | 30.06.2026  | Nil | 87 % |   |   |
| 14 | Paradip  | 4 to 8 laning of Chandikhole – Paradip Section of NH-53 (Old NH – 5A) from Km.0.00 to Km.18.00 in the State of Odisha (Package-3)   | NH (O )               | 21     | 76.27.5 | 15.12.2023 | Work in progress | 14.12.2025       | 30.06.2026  | Nil | 86 % |   |   |

|    |              |  |                       |       |                       |                            |                            |                  |            |            |                      |                              |
|----|--------------|--|-----------------------|-------|-----------------------|----------------------------|----------------------------|------------------|------------|------------|----------------------|------------------------------|
| 15 | Paradip      | 4 to 8 laning of Chandikhole – Paradip Section of NH-53 (Old NH-5A) from Km.0.00 to Km.18.00 in the State of Odisha (Package-4)                    | NH (O )               | 16.6  | 46                    | 80<br>8.4<br>8<br>24       | 01<br>.1<br>1.<br>20<br>24 | Work in progress | 31.10.2026 | 30.04.2027 | Nil                  | 24%                          |
| 16 | Chennai Port | Construction of New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal section of NH-48 from Km -0+342 to Km 4+604 (Package-1)  | Bharatmala Pariyojana | 4.95  | 91<br>5.0<br>0<br>23  | 23<br>.1<br>1.<br>20<br>23 | Work in progress           | 20.05.2026       | 16.11.2027 | Nil        | 14.87%               |                              |
| 17 | Chennai Port | Construction of New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal section of NH-48 from Km 4.604 to Km 9.700 (Package-2)   | Bharatmala Pariyojana | 5.10  | 10<br>15.<br>00<br>23 | 23<br>.1<br>1.<br>20<br>23 | Work in progress           | 20.05.2026       | 16.11.2027 | Nil        | 13.23%               |                              |
| 18 | Chennai Port | Construction of New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal section of NH-48 from Km 9.700 to Km 14.185 (Package-3)  | Bharatmala Pariyojana | 4.49  | 86<br>5.0<br>0<br>23  | 23<br>.1<br>1.<br>20<br>23 | Work in progress           | 20.05.2026       | 16.11.2027 | Nil        | 13.69%               |                              |
| 19 | Chennai Port | Construction of New Double Tier 4-lane Elevated Corridor from Chennai Port to Maduravoyal section of NH-48 from Km 14.185 to Km 20.593 (Package-4) | Bharatmala Pariyojana | 6.41  | 77<br>5.0<br>0<br>23  | 23<br>.1<br>1.<br>20<br>23 | Work in progress           | 20.05.2026       | 16.11.2027 | Nil        | 5.57%                |                              |
| 20 | Belekeri     | Sirsi – Kumta – Belekeri Port, NH766E and  | Bharatmala            | 58.92 | 36<br>0.6<br>0<br>1   | 07<br>.1                   | Work in progress           | 06.12.2022       | 30.04.2026 | Nil        | 1) 79.1)<br>77<br>2) | Land Court Acquisition Case: |

|    |                                    |   |                                  |           |                |                            |                                    |                |                |          |   |  |
|----|------------------------------------|---|----------------------------------|-----------|----------------|----------------------------|------------------------------------|----------------|----------------|----------|---|--|
|    |                                    | NH766EE   | Pariyo<br>jana                   |           | 2.<br>20<br>20 | ogre<br>ss                 |                                    |                |                | %        | 3) ROW constraints and bridge works:<br>4) Force majeure events:<br>5) Tree cutting & Disposal permission from Forest Department: |  |
| 21 | Bele<br>keri                       | Haveri – Yakambi – Si<br>rsi Road 766E  | Bhara<br>tmala<br>Pariyo<br>jana | 74.9<br>8 | 17<br>4        | 08<br>.0<br>3.<br>20<br>22 | Work<br>in pr<br>ogre<br>ss        | 07.03.<br>2024 | 31.03<br>.2027 | NI<br>L  | 16.<br>79<br>%  | 1) Delay in Stage-I- Forest Clearance: In-principle approval (Stage-I Forest Clearance) was granted by MoEF&CC on 26.09.2024. Working permission was issued by the Forest Department on 17.05.2025, and Stage-II Forest Clearance was obtained on 23.06.2025.<br>2) Encroachment within the ROW.   |
| 22 | Honn<br>avar                       | Road connectivity to Honnavar Port from Kasarkod on NH-66.  | Bhara<br>tmala<br>Pariyo<br>jana | 4.58      | 87.<br>5       | 05<br>.1<br>2.<br>20<br>24 | Work<br>in pr<br>ogre<br>ss        | 06.06.<br>2026 | 06.06<br>.2026 | 0        | 0   | The project is being delayed mainly due to non-availability of encumbrance free land which needs to be handed over by Port Authority & GoK.  |
| 23 | V.O.<br>Chid<br>amb<br>aran<br>rt  | Six Laning of Tuticorin Port Road section from Km 0.000 to Km 6.140 [Effective Length 5.160 Km] of NH-1<br>38                 | NH(O)                            | 5.16      | 13<br>0.2      | 05<br>.0<br>7.<br>20<br>23 | Com<br>plete<br>d                  | 04.07.<br>2024 | 30.06<br>.2025 | 5.1<br>6 | 10<br>0%  | "(i) Unprecedented heavy rains & flood in project stretch.<br>(ii) Unexpected delay in Public Utility Shifting beyond reasonable control of parties due to Model Code of Conduct of Lok Sabha Elections."  |
| 24 | Shya<br>ma P<br>rasa<br>d Por<br>t | Construction of six lane Elevated Kona Expressway from km.0.145 to km.7.337 of NH-117 in the state of West Bengal on EPC Mode | NH(O)                            | 7.19<br>2 | 72<br>0.6<br>7 | 06<br>.0<br>6.<br>20<br>24 | Und<br>er I<br>mple<br>ment<br>ion | 03.12.<br>2026 | 31.12<br>.2027 | NI<br>L  | 31.<br>07<br>%  | Project progress has been hindered by the non-availability of traffic blocks/ diversion permission from the Police Authority/ State govt. for the construction of foundation in median of existing Kona Expressway along with the shifting of CESC cables in the length of 2 km from starting point of project inclusive of 7 nos. of U/G crossings. |

|    |                |   |                   |      |         |                       |             |  |                   |           |       |   |
|----|----------------|---|-------------------|------|---------|-----------------------|-------------|--|-------------------|-----------|-------|---|
| 25 | Alan g Port    | Development of Port Road Connectivity of Trapaj-Manar Stretch Connecting Alang Port with NH-51 in the state of Gujarat  | NHDP Phase IV     | 9.12 | 72.43   | 31.05.2022            | Com plete d | Hande d Over to GM B division on 17.05.2024, Gujarat State | 17.05.2024        | 9.12 K m. | 10.0% | NA  |
| 26 | JNPT Port      | 6/8 Ianing of JNPT Project, Pkg-I   | Port Connectivity | 4.6  | 71.597  | 16th May 2016         | Com plete d | 15th May 2018  | 31.03.2022        | 4.6       | 10.0% |   |
| 27 |                | 6/8 Ianing of JNPT Project, Pkg-II  | Port Connectivity | 18.3 | 87.1.94 | 16th May 2016         | Com plete d | 15th May 2018  | 31.03.2022        | 18.3      | 10.0% | Delay in due to forest clearance.<br>Delay in due to CIDCO land.<br>Delay in due to Utility shifting. |
| 28 |                | 6/8 Ianing of JNPT Project, Pkg-III   | Port Connectivity | 11.1 | 75.8.46 | 16th May 2016         | Com plete d | 15th May 2018  | 31.03.2022        | 11.1      | 10.0% | Delay in due to Covid-19.<br>Delay in due to encroachment.  |
| 29 |                | 6/8 Ianing of JNPT Project, Pkg-IV  | Port Connectivity | 10.5 | 58.9.55 | 16th May 2016         | Com plete d | 15th May 2018  | 30.11.2020        | 10.56     | 10.0% |   |
| 30 | Mor mugao Port | Construction, Operation and maintenance of Balance Works for 4 Ianing of the stretch of NH-17B from Varunapuri Junction to Sada Junction from Km 13.100 to Km 18.300 and elevated road cum flyover cum ROB from Ravindra Bhavan Junction to gate no.09 of the MPT including its loop connectivity ramps in the State of Goa | Port Connectivity | 7.91 | 39.7    | 14th Oct to be r 2015 | Com plete d | 13th October 2018  | 27th January 2025 | 7.91      | 10.0% | NA  |

|    |          |  |         |    |                            |    |   |    |    |    |    |    |    |    |
|----|----------|--|---------|----|----------------------------|----|---|----|----|----|----|----|----|----|
| 31 | Vadhavan | <b>Construction of 4 lane (expandable to 8 lane) expressway for the connectivity to proposed Vadhavan port (from Vadhavan Port to Tawa Village on NH 48 - Design length 32.180 Km) under NH(O) in the State of Maharashtra on EPC Mode</b> | NH (O ) | 32 | Pro ject u nd er bid din g | NA | Proj ect a ppro ved and t echn ical bids open ed. | NA |
|----|----------|--|---------|----|----------------------------|----|---|----|----|----|----|----|----|----|

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